

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16238/2026	NILAMBAR @ LILAMBAR MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /239 /2025 () //	
2	D-BLAPL/16239/2026	JAGANNATH PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
3	D-BLAPL/16240/2026	RATI RANJAN NAYAK @ JITU VS STATE OF ODISHA	SAMVIT MOHANTY VS	CHARICHHAKA /132 /2025 () //	
4	D-BLAPL/16242/2026	DIVENDU JENA @ DIBENDU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MURUDA /205 /2026 () //	
5	D-BLAPL/16245/2026	RAJA PATTNAIK @ SUJIT KUMAR PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /3 /2024 () //	
6	D-BLAPL/16251/2026	RAKESH SAHU @ SAHOO VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	// () //	AOR20220001736C202600121
7	D-BLAPL/16252/2026	MANAS BALABANTARAY VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	// () //	AOR20220001736C202600120
8	D-BLAPL/16253/2026	AKASH KASHYAP VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /697 /2025 () //	AOR20220001736C202600122
9	D-BLAPL/16258/2026	GANESH PURTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /188 /2024 () //	AOD20250001071C202600026
10	D-BLAPL/16260/2026	GOBI @ GOBINDA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	ANGUL SADAR PS /157 /2025 () //	
11	D-BLAPL/16261/2026	MAHIMA SWAIN @ MAHIMA RANJAN SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /162 /2026 () //	

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12	D-BLAPL/16262/2026	PRADEEP SONI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK ()	AOD20240001071C202600028
13	D-BLAPL/16263/2026	SHIBABRATA SWAIN @ SIBABRATA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ANGUL TOWN /1153 /2025 ()	AOR20220001736C202600123
14	D-BLAPL/16265/2026	SUNIL MEHER VS STATE OF ODISHA	AVIJIT PATNAIK VS	// / /0 ()	
15	D-BLAPL/16267/2026	RABI @ RABINDRA KUMAR NAIK @ RABINDRA NAIK VS STATE OF ODISHA	PARASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 ()	AOD20240000391C202600050
16	D-BLAPL/16273/2026	BABULA BEHERA @ BABU VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BANKI /151 /2025 ()	
17	D-BLAPL/16274/2026	MALAYA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	VIGILANCE PS (BERHAMPUR) /5 /2026 ()	
18	D-BLAPL/16275/2026	RINKU BISWAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// / /0 ()	
19	D-BLAPL/16276/2026	BIPINI BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BANKI /151 /2025 ()	
20	D-BLAPL/16282/2026	ABHILASH AGRAWAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BARPALLI /190 /2026 ()	
21	D-BLAPL/16285/2026	SANGRAM SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PURUNABAZAR /23 /2026 ()	
22	D-BLAPL/16286/2026	BIJAYA SABAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// ()	AOD20240000586C202600157
23	D-BLAPL/16287/2026	BIREN KUMAR TRIPATHY	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600135

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16288/2026	HARI SAHU	GIRIJA SANKAR NAYAK	ANGUL SADAR PS /568 /2021	AOR20220002820C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-CONTC/25206/2026	DURYADHAN MALLIK	SWAPNIL ROY	//	AOR20220001600C202600134
		VS	VS	()	
		SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPTT.		//	
26	D-CONTC/25207/2026	ADWEITA MALLIK	SWAPNIL ROY	//	AOR20220001600C202600136
		VS	VS	()	
		SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT,		//	
27	D-CONTC/25208/2026	NIMAI CHARAN SENAPATI	SWAPNIL ROY	//	AOR20220001600C202600135
		VS	VS	()	
		SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT.		//	
28	D-CONTC/25209/2026	PRAMOD KUMAR KAR	SWAPNIL ROY	//	AOR20220001600C202600138
		VS	VS	()	
		SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPTT.		//	
29	D-CONTC/25210/2026	AMIR PRASAD BEHERA	SWAPNIL ROY	//	AOR20220001600C202600137
		VS	VS	()	
		SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT.		//	
30	D-CONTC/25212/2026	RABINDRANATH OJHA	SWAPNIL ROY	//	AOR20220001600C202600141
		VS	VS	()	
		SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT.		//	
31	D-CONTC/25214/2026	AMBIKA PRASAD SETHY	ADV	//	AOR20220001535C202600120
		VS	VS	()	
		MAHESWAR SAHU, DISTRICT EDUCATION OFFICER JAJPUR		//	
32	D-CONTC/25215/2026	PABITRA MOHAN NAYAK	MOHIT KUMAR PATI	//	AOR20220001535C202600123
		VS	VS	()	
		ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA		//	
33	D-CONTC/25216/2026	TUNU CHARAN SAHOO	MOHIT KUMAR PATI	//	AOR20220001535C202600124
		VS	VS	()	
		ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA		//	
34	D-CONTC/25217/2026	SRIDHAR PRATAP SINGH	SWAPNIL ROY	//	AOR20220001600C202600143
		VS	VS	()	

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35	D-CONTC/25218/2026	SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA SRIDHAR MALLIK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600139
36	D-CONTC/25219/2026	SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA GANESH KUMAR DAS VS	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202600122
37	D-CONTC/25220/2026	ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA SURENDRANATH MALLIK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600140
38	D-CONTC/25221/2026	SHRI BIBHUTI BHUSAN DASH,ENGINEER IN CHIEF WATER RESOURCES DEPTT. KHAGESWAR MALLIK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600142
39	D-CONTC/25224/2026	SHRI BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA SUCHISMITA SAMAL VS	JNANESH MOHANTY VS	// // ()	
40	D-CONTC/25225/2026	MS. ASWATHY S.,IAS MANORAMA NAYAK VS	JNANESH MOHANTY VS	// // ()	
41	D-CONTC/25226/2026	MS. ASWATHY S.,IAS ANITA NAIK VS	JNANESH MOHANTY VS	// // ()	
42	D-CRLA/16257/2026	MS. ASWATHY S.,IAS SANTU @ SANTOSH NAYAK VS	JNANESH MOHANTY VS	// // ()	AOD20250001071C202600025
43	D-CRLA/16259/2026	STATE OF ODISHA RAMESH DAS VS	AMLAN SHAKTI PAUL VS	// // ()	AOD20250001071C202600027
44	D-CRLA/16290/2026	STATE OF ODISHA RAJU @ RAJKISHORE MOHANTY VS	DEBASNAN DAS VS	// // ()	BALIKUDA /55 /2026
45	D-CRLMC/16269/2026	STATE OF ODISHA DIPAK SAHU VS	PREETAM MISHRA VS	// // ()	BOUDH /239 /2018
		STATE OF ODISHA		//	

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46	D-CRLMC/16271/2026	CHANDAN KUMAR PRUSTY @ MUNU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /11 /2023 () //	AOD20250001071C202600029
47	D-CRLMC/16272/2026	HASSINA BIBI @ HASINA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /55 /2004 () //	AOD20250001071C202600030
48	D-CRLMC/16289/2026	DASARATHA BEHERA @ DASARATHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /63 /2014 () //	AOD20240000242C202600137
49	D-CRLMP/16243/2026	SABITA MALLICK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	//0 () //	
50	D-CRLMP/16266/2026	BANITA SETHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //	AOR20220004106C202600058
51	D-CRLREV/16241/2026	SAGAR BINDHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /126 /2024 () //	
52	D-CRLREV/16270/2026	BABAJI MALIK @ BABAJI CHARAN MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600114
53	D-FAO/25175/2026	SANJUKTA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
54	D-FAO/25176/2026	ROHIT KUMAR BISHOYI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
55	D-FAO/25179/2026	CH. SHIBAPRASAD SUBUDHI VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
56	D-FAO/25181/2026	SANTOSH BISOYI VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
57	D-FAO/25182/2026	NINI PADHI	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-FAO/25185/2026	BINOD DAKUA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-FAO/25186/2026	MAHESWAR PADHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-FAO/25190/2026	RAJESH KUMAR PATRA@PATRO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-FAO/25196/2026	JAGADISH PATRO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-FAO/25198/2026	SASMITA PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
63	D-FAO/25201/2026	ELIJA PATTANAİK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
64	D-MACA/25205/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION, BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		KUNILATA NAYAK		//	
65	D-MACA/25211/2026	D.M., NATIONAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		MANASA GOUDA		//	
66	D-MACA/25213/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION, BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		SURENDRA SAHU		//	
67	D-WA/25178/2026	JITENDRA SETHA	MITHUN DAS	//	
	WA/803/2026	VS	VS	0	
		UNION OF INDIA		//	
68	D-WP(C)/25167/2026	JOGI SETHI	RAJENDRA KUMAR SAHU	//	
		VS	VS	0	

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69	D-WP(C)/25168/2026	THE BRANCH MANAGER, BANK OF BARODA, PURI KUMUDA BANDHU SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //	
70	D-WP(C)/25169/2026	SOHAIL ALAM VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// 0 //	
71	D-WP(C)/25170/2026	SRINIBAS BEHERA VS STATE OF ODISHA	AJIT KUMAR ROY VS	// 0 //	
72	D-WP(C)/25171/2026	DURYODHAN BEHERA VS STATE OF ODISHA	AJIT KUMAR ROY VS	// 0 //	
73	D-WP(C)/25172/2026	BIJOY KUMAR NANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
74	D-WP(C)/25173/2026	SUBHALAXMI DAS VS UNION OF INDIA	JANAKI KANTA MAHAPATRA VS	// 0 //	
75	D-WP(C)/25174/2026	M/S RASHMI AGENCY, CUTTACK VS DEPUTY COMMISSIONER CT AND GST CIRCLE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
76	D-WP(C)/25177/2026	SABITA MOHARANA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	AOD20250000335C202600003
77	D-WP(C)/25180/2026	NIHAR RANJAN ROUT VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	AOR20220001665C202600079
78	D-WP(C)/25183/2026	MANAGING COMMITTEE OF NARAYAN CHANDRA SINGHOLI VS STATE OF ODISHA	S. SINGHOLI VS	// 0 //	
79	D-WP(C)/25184/2026	MANAGING COMMITTEE OF CHEMA PUHAN (C.P) VS STATE OF ODISHA	SPRERMENY SCHOOL, BALESWAR VS	// 0 //	

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80	D-WP(C)/25187/2026	ANASUYA POLEI VS BANDHAN BANK LTD., JHARSUGUDA	MANOJ VERMA VS	// ()	
81	D-WP(C)/25188/2026	SUSANTA SEKHAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// ()	
82	D-WP(C)/25189/2026	TAPASWINI ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// ()	
83	D-WP(C)/25191/2026	PILLA RAM MOHAN RAO VS STATE OF ODISHA	MANOJ VERMA VS	// ()	
84	D-WP(C)/25192/2026	SHAIKH ABDUL AHAD VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// ()	AOR20220001535C202600125
85	D-WP(C)/25193/2026	REBATI RANJAN MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202600118
86	D-WP(C)/25194/2026	SOUDAMINI PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202600117
87	D-WP(C)/25195/2026 WP(C)/17341/2026	KHATIBUR RAHMAN VS THE DEPUTY GENERAL MANAGER, E. H. T(CONSTRUCTION) DIVISION, OPTCL, BALADEVJEW COLONY	SOUGAT DASH VS	// ()	AOR20220001662C202600038
88	D-WP(C)/25197/2026	DEBASHIS PANDA VS STATE OF ODISHA	ASUTOSH ROUT VS	// ()	
89	D-WP(C)/25199/2026	PREM CHAND MISHRA VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202600126
90	D-WP(C)/25200/2026	UPENDRA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// ()	
91	D-WP(C)/25202/2026	BIBHU SUNDAR SETHI	KRUSHNA CHANDRA RATHA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/25203/2026	DEBENDRA KHILAR	KRUSHNA CHANDRA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/25204/2026	PRAVAKAR SAHOO	KRUSHNA CHANDRA RATHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/25222/2026	TUKURI MUNDA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/25223/2026	RABINDRA NATH MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202600104
		VS	VS	()	
		THE REGISTRAR, UTKAL UNIVERSITY		//	
96	D-ABLAPL/16237/2026	SHANTILATA BISWAL	GOPINATH MISHRA	SORO /449 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-ABLAPL/16244/2026	BHAGYABATI GAHAN	MANAS KUMAR CHAND	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-ABLAPL/16246/2026	PRUTHYRAJ DAS	MANAS KUMAR CHAND	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-ABLAPL/16247/2026	MIHIR DAS	JULU KHANSAMA	KENDRAPARA RURAL /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-ABLAPL/16248/2026	ADIBASA @ ADIBAS DAS	BHABANI SANKAR DAS	NIALI /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-ABLAPL/16249/2026	PRATAP KUMAR AGASTY	SUSHANTA KUMAR JOSHI	BELPARA /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-ABLAPL/16250/2026	BEBINA PANIGRAHI	SWAGATIKA PANDA	BADABAZAR /263 /2026	AOR20250001157C202600007
		VS	VS	()	

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103	D-ABLAPL/16254/2026	STATE OF ODISHA SOUMYA RANJAN DAS VS	GYANA RANJAN NAYAK VS	// KENDRAPARA SADAR /156 /2026 ()	
104	D-ABLAPL/16255/2026	STATE OF ODISHA SUBHRANSU BALIYARSINGH VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /79 /2026 ()	AOD20250001071C202600023
105	D-ABLAPL/16256/2026	STATE OF ODISHA SABDA BARIK VS	AMLAN SHAKTI PAUL VS	// ATTABIRA /199 /2026 ()	AOD20250001071C202600024
106	D-ABLAPL/16264/2026	STATE OF ODISHA SANU @ MANAS KUMAR GIRI VS	AMULYA RATNA PANDA VS	// BASTA /228 /2026 ()	
107	D-ABLAPL/16268/2026	STATE OF ODISHA SIBA PATEL @ SHIBA VS	SIDHARTHA SANKAR RAY (2) VS	// BHASMA /175 /2026 ()	
108	D-ABLAPL/16277/2026	STATE OF ODISHA PRAMOD BEHERA VS	RAKESH KUMAR ROUSTRAY VS	// BANKI /151 /2025 ()	
109	D-ABLAPL/16278/2026	STATE OF ODISHA HARAPRIYA SAMANTARAY VS	ACHYUTANANDA PATTANAIAK VS	// MAHILA P.S.(BBSR) /168 /2026 ()	
110	D-ABLAPL/16279/2026	STATE OF ODISHA P.S. BISWA BIKASH MOHANTY VS	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /8 /2026 ()	
111	D-ABLAPL/16280/2026	STATE OF ODISHA TULIKARANI BEHERA VS	BISWARANJAN DALAI VS	// BALASORE SADAR /193 /2026 ()	AOR20220003722C202600097
112	D-ABLAPL/16281/2026	STATE OF ODISHA KALIA SWAIN VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /324 /2026 ()	AOD20240000242C202600136
113	D-ABLAPL/16283/2026	STATE OF ODISHA HARAPRIYA SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// MAHILA P.S.(BBSR) /169 /2026 () //	

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114	D-ABLAPL/16284/2026	NIRABATI NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	DHENKANAL SADAR /408 /2026 () //	

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MISC CASES FILED on :30/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MATA/19761/2026 MATA/ /	SONALIN PANDA MP	P. ANUP DASH	338/2026
2	D-BLAPL/16273/2026 BLAPL/ /	BABULA BEHERA @ BABU MP	RAKESH KUMAR ROUTRAY	401/2026
3	D-BLAPL/16276/2026 BLAPL/ /	BIPINI BEHERA MP	RAKESH KUMAR ROUTRAY	402/2026
4	D-CRLREV/16241/2026 CRLREV/ /	SAGAR BINDHANI MP	AKSHAYA KUMAR SAHOO	647/2026
5	D-CRLREV/12701/2026 CRLREV/387/2026	SUREKHA MAHAKUD MP	DHIRENDRA KUMAR MOHAPATRA	648/2026
6	D-CRLREV/16270/2026 CRLREV/ /	BABAJI MALIK @ BABAJI CHARAN MALI MP	RAJENDRA NARAYAN ROUT	649/2026
7	D-FAO/25175/2026 FAO/ /	SANJUKTA PANDA MP	SANGRAM JENA	900/2026
8	D-FAO/25176/2026 FAO/ /	ROHIT KUMAR BISHOYI MP	SANGRAM JENA	901/2026
9	D-FAO/25179/2026 FAO/ /	CH. SHIBAPRASAD SUBUDHI MP	KARUNAKAR DAS	902/2026
10	D-FAO/25181/2026 FAO/ /	SANTOSH BISOYI MP	KARUNAKAR DAS	903/2026
11	D-FAO/25182/2026 FAO/ /	NINI PADHI MP	SANGRAM JENA	904/2026
12	D-FAO/25185/2026 FAO/ /	BINOD DAKUA MP	SANGRAM JENA	905/2026
13	D-FAO/25186/2026 FAO/ /	MAHESWAR PADHI MP	SANGRAM JENA	906/2026
14	D-FAO/25190/2026 FAO/ /	RAJESH KUMAR PATRA@PATRO MP	SANGRAM JENA	907/2026
15	D-FAO/25196/2026 FAO/ /	JAGADISH PATRO MP	SANGRAM JENA	908/2026
16	D-FAO/25198/2026 FAO/ /	SASMITA PANDA MP	SANGRAM JENA	909/2026
17	D-FAO/25201/2026 FAO/ /	ELIJA PATTANAIAK MP	SANGRAM JENA	910/2026
18	D-ABLAPL/9462/2026 ABLAPL/3894/2026	RASMIKANTA MOHAPATRA MP	BICHITRA NARAYANA SATAPATHY	927/2026
19	D-MACA/25205/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR MP	PRASANTA KUMAR MAHALI	1293/2026
20	D-MACA/25205/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR MP	PRASANTA KUMAR MAHALI	1294/2026
21	D-MACA/25205/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR MP	PRASANTA KUMAR MAHALI	1295/2026
22	D-MACA/25213/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR MP	PRASANTA KUMAR MAHALI	1296/2026
23	D-MACA/25211/2026 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BBSR MP	PRASANTA KUMAR MAHALI	1297/2026
24	D-MACA/25213/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR MP	PRASANTA KUMAR MAHALI	1298/2026
25	D-MACA/25211/2026 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BBSR MP	PRASANTA KUMAR MAHALI	1299/2026
26	D-MACA/25211/2026	D.M., NATIONAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	

	MACA/ /	MP		1300/2026
27	D-CRLA/15712/2026 CRLA/ /	BADAL KUMAR SAHOO MP	RAJKISHORE SWAIN	1439/2026
28	D-CRLA/7208/2026 CRLA/262/2026	MAHADEV LAL GODUKA MP	DEVASHIS PANDA	1440/2026
29	D-CRLA/16257/2026 CRLA/ /	SANTU @ SANTOSH NAYAK MP	AMLAN SHAKTI PAUL	1441/2026
30	D-CRLA/16257/2026 CRLA/ /	SANTU @ SANTOSH NAYAK MP	AMLAN SHAKTI PAUL	1442/2026
31	D-CRLA/16259/2026 CRLA/ /	RAMESH DAS MP	AMLAN SHAKTI PAUL	1443/2026
32	D-CRLA/16259/2026 CRLA/ /	RAMESH DAS MP	AMLAN SHAKTI PAUL	1444/2026
33	D-WA/25178/2026 WA/803/2026	JITENDRA SETHA MP	MITHUN DAS	1922/2026
34	D-WP(C)/25168/2026 WP(C)/ /	KUMUDA BANDHU SAHU MP	AKSHAYA KUMAR SAHOO	10472/2026
35	D-WP(C)/44582/2025 WP(C)/31172/2025	AJIT KUMAR RAM MP	SANGRAM JENA	10473/2026
36	D-WP(C)/44797/2025 WP(C)/32551/2025	AJIT KUMAR RAM MP	SANGRAM JENA	10474/2026
37	D-WP(C)/23927/2026 WP(C)/ /	KANCHARANA UMA MAHESWAR RAO MP	BHUBANANANDA LENKA	10475/2026
38	D-WP(C)/25170/2026 WP(C)/ /	SRINIBAS BEHERA MP	AJIT KUMAR ROY	10476/2026
39	D-WP(C)/25171/2026 WP(C)/ /	DURYODHAN BEHERA MP	AJIT KUMAR ROY	10477/2026
40	D-WP(C)/25172/2026 WP(C)/ /	BIJOY KUMAR NANDI MP	SAILAZA NANDAN DAS	10478/2026
41	D-WP(C)/25187/2026 WP(C)/ /	ANASUYA POLEI MP	MANOJ VERMA	10479/2026
42	D-WP(C)/25191/2026 WP(C)/ /	PILLA RAM MOHAN RAO MP	MANOJ VERMA	10480/2026
43	D-WP(C)/19466/2026 WP(C)/14195/2026	RANJAN KUMAR SWAIN MP		10481/2026
44	D-WP(C)/25197/2026 WP(C)/ /	DEBASHIS PANDA MP	ASUTOSH ROUT	10482/2026
45	D-WP(C)/25200/2026 WP(C)/ /	UPENDRA NAYAK MP	KRUSHNA CHANDRA RATH	10483/2026
46	D-WP(C)/25202/2026 WP(C)/ /	BIBHU SUNDAR SETHI MP	KRUSHNA CHANDRA RATHA	10484/2026
47	D-WP(C)/25203/2026 WP(C)/ /	DEBENDRA KHILAR MP	KRUSHNA CHANDRA RATH	10485/2026
48	D-WP(C)/25204/2026 WP(C)/ /	PRAVAKAR SAHOO MP	KRUSHNA CHANDRA RATHA	10486/2026
49	D-WP(C)/25192/2026 WP(C)/ /	SHAIKH ABDUL AHAD MP	MOHIT KUMAR PATI	10487/2026
50	D-WP(C)/25222/2026 WP(C)/ /	TUKURI MUNDA MP	ASHOK KUMAR SARANGI	10488/2026
51	D-WP(C)/25195/2026 WP(C)/17341/2026	KHATIBUR RAHMAN MP	SOUGAT DASH	10489/2026